

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1887
ANSWERED ON:08.03.2011
MONITORING OF UIDSSMT
Singh Shri Bhupendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal for setting up project monitoring unit at State level and appointment of Project Implementation and Monitoring Consultant at urban level in Madhya Pradesh under Urban Infrastructure Development Scheme for Small and Medium Towns;
- (b) if so, the details and the status thereof and the time by which it is likely to be cleared;
- (c) the names of the cities in Madhya Pradesh for which funds have been released to prepare DPR under the guidelines of UIDSSMT scheme; and
- (d) the time by which the remaining amount is likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) and (b): A Project Monitoring Unit (PMU) for Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was sanctioned to the State of Madhya Pradesh on 26.10.2007. It has been decided that the same PMU will look after the work under UIDSSMT component also. As regards Project Implementing and Monitoring Consultants at city level under UIDSSMT, a set of detailed guidelines for establishing Project Implementation Unit (PIU) has been issued to all the States/UTs under which the State Level Sanctioning Committee (SLSC) has been empowered to sanction setting up of PIU. No proposal in this regard has been received in the Ministry from the State of Madhya Pradesh so far.

(c) and (d): Incentive for preparing DPR has so far been released to Itarsi, Dabra, Sehore, Ratlam, Shivpuri and Aastha towns. In respect of other towns the requisite documents called for by the Ministry have not been received so far from the State of Madhya Pradesh.